

377 Stat. Resl. re. Prev. MAGHA 8, 1897 (SAKA) Stat. Resl. re. Prev. 278  
of Pub. of Obj. Matter of Pub. of Obj. Matter  
Ord. & Bill Ord. & Bill

6.01 hrs.

STATUTORY RESOLUTION RE.  
DISAPPROVAL OF PREVENTION OF  
PUBLICATION OF OBJECTIONABLE  
MATTER ORDINANCE, 1975 AND  
PREVENTION OF PUBLICATION OF  
OBJECTIONABLE MATTER BILL—  
contd.

SHRI H. N. MUKERJEE (Calcutta—  
North-East). To-day we have had  
something like a triple tragedy be-  
cause of Government's attempting to

bring up legislation in regard to the  
Presg. Council and in regard to the  
Prevention of Objectionable Matters

समापति महोदय : माननीय सदस्य  
अब अयना प्राषण अगले दिन जारी र्खें ।

6.02 hrs.

*The Lok Sabha then adjourned till  
Eleven of the Clock on Thursday, Jan-  
uary 29, 1976/Magha 9, 1897 (Saka).*